GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES LOK SABHA UNSTARRED QUESTION NO. 1499 TO BE ANSWERED ON THE 1st JULY, 2019, ASHADHA 10, 1941 (SAKA) Education Loan

1499. SHRI KODIKUNNIL SURESH:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government is aware of the unnecessary delay in disbursal of education loan from nationalized banks in India;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government has given any instructions to the nationalized banks for submitting more collateral securities from students applying for education loans; and;

(d) if so, the details thereof and the details of sanctioned and rejected application in nationalized banks during the last three years in the country, State-wise including Kerala?

ANSWER (FINANCE MINISTER) (SMT. NIRMALA SITHARAMAN)

(a) & (b): The education loans are sanctioned as per the guidelines laid down by Indian Banks' Association (IBA) from time to time. The process involved in sanction & disbursement of education loan is as under:

- I. Upon receipt of application, standard acknowledgement giving a reference number is issued. The acknowledgement contains contact details of the bank official who could be contacted in case of delay in disposal of application.
- II. Normally, sanction/rejection is communicated within 15 days of receipt of duly completed application with supporting documents.
- III. Rejection of loan application, if any, is done with the concurrence of the controlling authority of the branch concerned and conveyed to the student stating reason for rejection.
- IV. The loan is disbursed in stages as per the requirement/ demand directly to the Institutions/ Vendors of equipments / instruments to the extent possible.

Further, Government has launched Vidya Lakshmi Portal to ensure students can avail loans easily through single window system of banks.

However, Complaints regarding education loans as and when received by the Government are taken up with banks concerned for corrective action.

(c) No such instructions have been given. Presently, all education loans upto Rs 4 Lakh are collateral free as per Reserve Bank of India (RBI) guidelines. Further, Government of India has launched a Credit Guarantee Fund Scheme for Education Loans (CGFSEL) wherein collateral free loan is given upto Rs.7.5 lakh.

(d) As per the information furnished by PSBs, details of sanctioned and rejected application in nationalized banks during the last three years in the country, State-wise including Kerala are at Annexure-I.

| States | 2016-17 | | 2017-18 | | 201 | |
|--------------------------|---|---|---|---|---|--|
| | Total No. of Application Sanctioned | Total No. of Application Rejected | Total No. of Application Sanctioned | Total No. of Application Rejected | Total No. of Application Sanctioned | |
| Andaman & Nicobar Island | 44 | 3 | 45 | 4 | 44 | |
| Andhra Pradesh | 11749 | 695 | 13101 | 774 | 15100 | |
| Arunachal Pradesh | 50 | 5 | 49 | 5 | 43 | |
| Assam | 1768 | 202 | 1989 | 188 | 1709 | |
| Bihar | 7676 | 479 | 14813 | 909 | 4113 | |
| Chandigarh | 536 | 47 | 535 | 53 | 623 | |
| Chattisgarh | 2308 | 216 | 2386 | 188 | 2194 | |
| Dadra & Nagar Haveli | 7 | 0 | 32 | 1 | 37 | |
| Daman & Diu | 23 | 2 | 27 | 1 | 21 | |
| Delhi | 4954 | 379 | 5865 | 419 | 5484 | |
| Goa | 596 | 49 | 680 | 47 | 748 | |
| Gujarat | 5245 | 412 | 7300 | 503 | 8945 | |
| Haryana | 3306 | 217 | 4280 | 263 | 4389 | |
| Himachal Pradesh | 1576 | 68 | 1884 | 82 | 1626 | |
| Jammu & Kashmir | 405 | 32 | 475 | 35 | 483 | |
| Jharkhand | 9529 | 484 | 9692 | 403 | 8121 | |
| Karnataka | 17310 | 667 | 18864 | 1048 | 17904 | |
| Kerala | 15889 | 866 | 17405 | 1255 | 18977 | |
| Lakshadweep | 161 | 2 | 148 | 0 | 83 | |
| Madhya Pradesh | 8318 | 664 | 8876 | 620 | 7852 | |
| Maharashtra | 23162 | 1829 | 26156 | 1803 | 26633 | |
| Manipur | 110 | 21 | 152 | 40 | 109 | |
| Meghalaya | 500 | 53 | 470 | 42 | 417 | |
| Mizoram | 27 | 4 | 27 | 6 | 21 | |
| Nagaland | 354 | 13 | 364 | 14 | 287 | |
| Orissa | 5208 | 322 | 4876 | 373 | 4487 | |
| Puducherry | 673 4107 | 80 | 655 | 107 | 732 | |
| Punjab Rajasthan | 3947 | 233 275 | 4644 5256 | 259 363 | 4815 5388 | |
| Sikkim | 76 | 7 | 58 | 4 | 70 | |
| Tamil Nadu | 37243 | 2675 | 32942 | 4867 | 26259 | |
| Telangana | 6656 | 392 | 7606 | 508 | 8239 | |
| Tripura | 335 | 37 | 265 | 34 | 252 | |
| Uttarakhand | 4229 | 286 | 4991 | 326 | 5237 | |
| Uttar Pradesh | 10385 | 498 | 11693 | 726 | 9622 | |
| West Bengal | 7615 | 822 | 8361 | 853 | 7957 | |
| Total | 196077 | 13038 | 216962 | 17122 | 199021 | |